45 days or more. It is mandatory for the Government Departments to comply with the above said instructions of the Department of Personnel and Training which is the nodal Department in this regard.

(d) In order to provide social security benefits to contract workers/labourers and to regulate employment of contract labour, the Government is implementing the Contract Labour (Regulation and Abolition) Act, 1970. The Act applies to every establishment in which 20 or more workmen are employed. These workers avail social security and other benefits under the Employees' Compensation Act (1923), the Employees' State Insurance Act (1948), the Industrial Dispute Act (1947), the Minimum Wages Act (1948), the Provident Funds Act (1925), the Employees Provident Fund and Miscellaneous Provisions Act (1952), the Maternity Benefit Act (1961), the Payment of Gratuity Act (1972), etc., as per their eligibility.

Besides, the Unorganised Workers' Social Security Act, 2008 has also been enacted to provide for social security and welfare benefits to unorganised workers relating to life and disability cover, health and maternity benefits, old age protection. Various Ministries/Departments of the Central Government are implementing such social security schemes like Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development); National Family Benefit Scheme (Ministry of Rural Development); Health and Maternity Benefit Schemes (Ministry of Health and Family Welfare). In addition, the Central Government has recently converged the social security schemes of Aam Aadmi Bima Yojana (AABY) with Pradhan Mantri JeevanJyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganised workers for the age group of 18 to 50 years depending upon their eligibility. The annual premium is shared on 50:50 basis by the Central Government and the State Governments. The converged schemes give coverage of ₹ 2 lakhs on death at premium of ₹ 330/- per annum and coverage of ₹ 2 lakhs on accidental death at premium of ₹ 12 per annum, besides disability benefit as per scheme. These converged schemes are being implemented by the Life Insurance Corporation of India.

## Increasing unemployment rate

1689. SHRI RAVI PRAKASH VERMA: SHRI NEERAJ SHEKHAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

 (a) whether unemployment rate in the country has doubled between July, 2017 to April, 2018 as per a recent study report by Centre for Monitoring Indian Economy (CMIE);

- (b) if so, the details thereof, sector-wise;
- (c) the reasons for historical failure of Government to provide employment; and
- (d) the details of increase/decrease in employment during April to July, 2018, sector-wise?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) According to the Centre for Monitoring Indian Economy Pvt Ltd. (CMIE), unemployment rate is in the range of 3.39% to 5.64% during July, 2017 to April, 2018.

(c) Employment generation coupled with improving employability is the priority of the Government. Government has taken various steps for generating employment in the country like encouraging private sector of economy, fast-tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Deendyal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM).

Pradhan Mantri Rojgar Protsahan Yojana has been launched by the Ministry of Labour and Employment for incentivising employers for promoting employment generation. Under this scheme, Government is paying entire employer's contribution (12% or as admissible) towards EPF and EPS for all eligible new employees for all sectors for 3 years.

Pradhan Mantri Mudra Yojana (PMMY) has been initiated by Government for facilitating self-employment. Under PMMY collateral free loans upto ₹ 10 lakh, are extended to small/micro business enterprises and to individuals to enable them to setup or expand their business activities.

Government has implemented the National Career Service (NCS) Project which comprises a digital portal that provides a nation-wide online platform for the job seekers and employers for job-matching in a dynamic, efficient and responsive manner and has a repository of career content to job seekers.

(d) The detail of change in employment during April to July 2018 is not available.